

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3253  
ANSWERED ON:15.04.2008  
UNAUTHORISED ACTIVITIES IN GOVERNMENT COLONIES  
Rai Shri Nakul Das;Verma Shri Ravi Prakash

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether continuous loitering around by suspicious and unauthorised persons, illegally parked vehicles, unauthorized repairing works, encroachment upon parks etc. in the Government colonies particularly Aram Bagh area, New Delhi near block No. 143 and 185 etc. have not been addressed inspite of various representations by the Government Employees Resident Welfare Associations in this regard;
- (b) if so, the reasons therefor;
- (c) whether the Government is considering to launch any campaign to get the encroached parks and Government land vacated;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken by the Government to check such activities in and around Government colonies?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRIMATI RADHIKA V. SELVI)

- (a) to (f):The information is being collected and will be laid on the table of the House.